

Annexure
Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	71774629	4	7,00,17,229	-	1757400	-	4	Claim from IDFCFirst Bank for Rs. 17,57,400/- received after 90 days ie on 11 August 2022 with unsigned Form-C
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	1	708002	1	708002	-	-	-	7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
Total			72482631	5	70725231		1757400			

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Annexure - 2
Name of the corporate debtor: Master Weaver Ethnic India Private Limited; Date of commencement of CIRP 04-04-2022;

List of creditors as on 10.11.2022
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Remarks, if any				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	Amount of contingent claim		Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
1.	India Resurgence ARC Private Limited	20-05-2022	60277345	60277345	Financial Assistance - Secured by Personal Guarantee of Director	60277345	No	95.08	-	-	-	-	-	-
2.	Shriram City Union Finance Limited	20-05-2022	3121292	3121292	Unsecured	-	No	4.92	-	-	-	-	-	-
3	Aditya Birla Finance Limited	15.06.2022	41,93,988	41,93,988	unsecured	-	No	5.99	-	-	-	-	-	As the data is not available with CD it took time for admit the claim
4	ICICI Bank Ltd.	17.06.2022	24,24,604	24,24,604	unsecured	-	No	3.46	-	-	-	-	-	As the data is not available with CD it took time for admit the claim
5	IDFC First Bank	11.08.2022	1757400	-	-	-	No	-	-	1757400	-	-	-	Received after 90 days from the date of CIRP and Form C is unsigned



M. R. Reddy

Annexure - 7

Name of the corporate debtor: Master Weaver Ethnicity India Private Limited; Date of commencement of CIRP 04-04-2022;

List of creditors as on 10.11.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Employee State Insurance Corporation	State Government	22-04-2022	708002	708002	Unsecured	No	-	-	-	-	-

M. G. Reddy

